

**GOVERNMENT OF INDIA  
FINANCE  
LOK SABHA**

UNSTARRED QUESTION NO:4952  
ANSWERED ON:25.08.2000  
RELIANCE GROUP OF INDUSTRIES  
RAJESH VERMA

**Will the Minister of FINANCE be pleased to state:**

- (a) the details of income tax outstanding against Reliance Group of Industries; and  
(b) the measures being taken by the Government to recover the same?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI V. DHANANJAYA KUMAR)

(a) The details of income tax outstanding against Reliance Group of Industries are given in the Annexure.

(b) The recovery of tax is a continuous process involving detailed statutory procedures. These include charging of interest, levy of penalty, attachment of bank accounts, attachment and sale of movable and immovable properties, etc. Periodical review and monitoring of cases involving high demands are made by higher authorities on a continuous basis and necessary instructions are issued from time to time for effecting the recovery of taxes.

ANNEXURE TO LOK SABHA UNSTARRED QUESTION NO. 4952 TO BE ANSWERED ON 25.8.2000.

Sl. No.	Name of Industries as on 31.3.2000 (Rs. in lakhs)	A. Y.	Demand outstanding	Remarks
1.	M/s. Reliance Industries Ltd.	1995-96	1549.00	Similar issues in earlier years decided in favour of assesseees. These demands are, therefore, stayed till the disposal of first appeal.
2.	M/s. Reliance Industries Ltd.	1996-97	5818.00	Similar issues in earlier years decided in favour of assessee. These demands are, therefore, stayed till the disposal of first appeal.
3.	M/s. Reliance Polyproplene Ltd. (Now merged with M/s. RIL)	1993-94	241.00	Matter is pending before High Court in a Writ.
4.	M/s. Reliance Polyproplene Ltd. (Now merged with M/s. RIL)	1994-95	333.00	Matter is pending before High Court in a Writ.
5.	M/s. Reliance Polyethelene Ltd. (Now merged with M/s. RIL)	1993-94	139.00	Matter is pending befor High Court in a Writ.

6.M/s. Reliance Polyethelene Ltd.(Now merged with M/s.RIL)	1994-95	380.00	Matter is pending before High Court in a Writ.
7.M/s. Reliance Capital Ltd.	1997-98	2973.00	The demand has been collected.
8. M/s Reliance Industrial Infrastructure Ltd.	1996-97	174.00	Second appeal is pending before ITAT.
9. M/s. Reliance Industrial Infrastructure Ltd.	1997-98	109.00	First appeal is pending before CIT(A).
10. M/s. Reliance Consultancy Services Ltd.	1996-97	2.00	Rupees one lakh has been collected. First appeal is pending.
11. M/s. Reliance Consultancy Services Ltd.	1997-98	11.00	First appeal is pending.